

Intelligence about the gangs operating fake Passport rackets is regularly collected and a vigilant eye is being kept over the activities of such persons who are suspected to be indulging in such activities.

### Berths Reservation

5509. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state the number of berths reserved from Ajmer-Vijayanagar-Bhilwara-Chittorgarh-Neemuch-Jaora, Mand-saur, Ratlam-Indore-Ujjain-Khandwa for Delhi/Bombay, Bhopal and Jaipur in First Class and Second Class Sleeper Coaches in all the trains passing through these Stations and connecting other broad-gauge trains during the last one year?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): The information is being collected and will be laid on the Table of the Sabha.

बहादुर शाह जफर के अवशेषों को बर्मा से वापस लाना

5510. श्री मारखंडे राय : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने 1857 के स्वाधीनता संग्राम के मुख्य सेनापति बहादुरशाह जफर के अवशेषों को पूर्ण सम्मान सहित रंगून (बर्मा) से भारत वापस लाने के लिये क्या कदम उठाये है; और

(ख) इस बारे में क्या कार्यवाही की गई है और अब तक कितनी प्रगति हुई है?

... विदेश मंत्री (श्री पी० बी० नरसिंह राव) : (क) और (ख) बहादुरशाह जफर के अवशेषों को रंगून से वापस लाने के प्रश्न पर समय-समय पर विचार किया

गया है लेकिन कई कारणों से अभी तक इसे सम्भव नहीं पाया गया है ।

### Increasing number of fatal accidents

5511. SHRI BHIKHU RAM JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the number of fatal accidents on the roads has been rising at an alarming rate;

(b) if so, what measures are proposed to be taken to tackle the problem of road congestion, installation of speed governors in vehicles and proper driving training; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) According to the figures furnished by some of the State/U.T. Administrations, while there is some increase in the number of fatal accidents in some places, the number in others has come down.

(b) and (c). Action in this regard is required to be taken by the Municipal Authorities or by the State Governments. Enabling provisions are available under the Motor Vehicles Act to restrict the movement of vehicles on the places which may be congested or prohibit heavy vehicles or prohibit them during fixed hours. The police Authorities also take action for clearance of road as they are traffic obstacles. Some State Governments have already amended their motor vehicles rules to provide for compulsory fitment of speed governors in passenger transport vehicles. Action has also been initiated by some State Governments for arrangement of imparting driving training at schools set up by them.

### Railway out agency at Jagadhari

5512. SHRI S. M. KRISHNA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2000 on the 26-6-1980 regarding Railway Out-agency at Jagadhari and state:

(a) whether there were any other applications for this out-agency when